

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No. 156/92

Date of Order: 25.2.1992

BETWEEN:

N.Balaji

.. Applicant.

A N D

1. The Chief Personnel  
Officer, South Central  
Railway, Rail Nilayam,  
Secunderabad.
  2. The Deputy Chief Mechanical  
Engineer, Garriage Repair  
Shop, South Central Railway,  
Tirupathi.
  3. The Workshop Personnel  
Officer, Carriage Repair  
Shop, S.C.Railway,  
Tirupathi.
- .. Respondents.

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Counsel for the Applicant .. Mr.P.Krishna Reddy

Counsel for the Respondents .. Mr.NV.Ramana, SC for Rlys

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CORAM:

HON'BLE SHRI R.BALASUBRAMANIAN, MEMBER (ADMN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY, MEMBER (JUDL.)

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(Order of the Division Bench delivered by  
Hon'ble Shri R.Balasubramanian, Member (Admn.) ).

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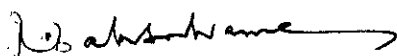
Shri TVN.Reddy on behalf of Mr.P.Krishna Reddy  
moves this Application. Shri NV.Ramana, Advocate for the  
respondents present. It is brought to our notice that  
this case is already covered by a direction given in  
similar other OAs like OA.1103/91. On this point further  
Shri NV.Ramana stated that they have filed a Review Petition  
in those batch cases.

contd...2

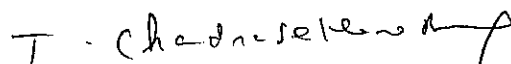
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2. Under these circumstances we pass the same direction to the respondents as in OA.1103/91 namely as and when the Group 'D' posts in the outsider's quota become available at Carriage Repair Shop, Tirupathi or any where else in the Guntakal Division, the applicant should be considered first before considering any other case in the order of their rank in the empanelment for Group 'C' posts.

3. With the above said directions the application is disposed of at the admission stage itself with no order as to costs. In view of what Shri NV.Ramana stated these orders are subject to the outcome of the Review Petition.



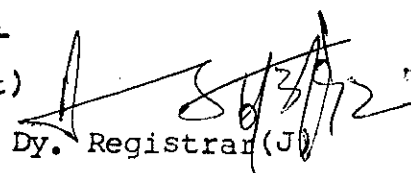
(R.BALASUBRAMANIAN)  
Member (Admn.)



(T.CHANDRASEKHARA REDDY)  
Member (Judl.)

Dated: 25th February, 1992.

(Dictated in the Open Court)

  
Dy. Registrar (J)

To

1. The Chief Personnel Officer,  
S.C.Railway, Railnilayam, Secunderabad.
2. The Deputy Chief Mechanical Engineer,  
Carriage Repair Shop, S.C.Rly, Tirupathi.
3. The Workshop Personnel Officer, Carriage Repair Shop,  
S.C.Rly, Tirupathi.  
sd
4. One copy to Mr.P.Krishna Reddy, Advocate, CAT.Hyd.
5. One copy to Mr.N.V.Ramana, SC for Rlys, CAT.Hyd.
6. One spare copy.

pvm

perp  
TYPED BY  
CHECKED BY

COMPARED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. V.C.

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :  
M(JUDL)

AND

THE HON'BLE MR. C. J. ROY : MEMBER(JUDL)

DATED: 25-2-1992

~~ORDER~~ JUDGMENT:

R.A/C.A/ M.A.No.

in

O.A.No. 156/92

T.A.No.

(W.P.No.— )

Admitted and interim directions  
issued.

Allowed

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/ Rejected

No order as to costs.

